

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 240 of 2013**

**Dated : 17<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tamil Nadu Generation & Distribution Corporation Ltd. ... Appellant(s)**

**Versus**

**M/s Lanco Tanjore Power Co. Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. S.Vallinayagam

Counsel for the Respondent (s): -

**ORDER**

The learned counsel for the Appellant is filing the Written Submissions today.

The learned counsel for the Respondent has already filed his Written Submissions.

***Judgment is Reserved.***

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*Ts/ak*